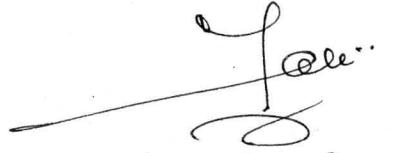


for hearing

22
18/6/02 Bench19. 17.06.02.

Learned Counsel for the petitioners
is absent on call.

At the request of Mr. J.K. Nayak, learned
A.S.C. call this matter on 19.06.02.


Member (J).Order No.20 Date: 19.06.2002

None appears for the Applicant on repeated
call. None also appeared on the ^{previous} ~~dates~~ for the
Applicant. However, Mr. J.K. Nayak, learned Additional
Standing Counsel is present on behalf of
the Respondents. In the circumstances, this year-
old case (of the year 1998) is dismissed for default.


MEMBER (JUDICIAL)

For copies of
final order
dt. 19.6.02 served
to counsel for
both sides.

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18/6/02 SD (J)